

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) There is a plan to explore, excavate or survey some sites described in the Ramayana and the Mahabharata.

(b) Of the places mentioned in the Ramayana explorations have been carried out at Ayodhya and Nandigram (District Faizabad), Valmiki Ashram at Bithur (District Kanpur), Sringerapur and Bhardwaj Ashram at Allahabad (District Allahabad) and Chitrakut (District Banda). Among the places mentioned in the Mahabharata explorations have been carried out at Hastinapura, Baghpat and Barnawa (District Meerut), Ahichchhatra (District Barielly), Indraprastha (Delhi), Kampil (District Farrukhabad), Mathura (District Mathura), Kurukshetra and Pehowa (District Kurukshetra), Panipat (District Karnal), Tilpat (District Gurgaon), Rajgir (District Nalanda), Bairat (District Jaipur) and Dwarka (District Jamnagar).

(c) and (d). Planned archeological excavations are being carried out at Ayodhya, Nandigram, Sringerapur and Bhardwaj Ashram since 1975 as a part of the Ramayana project. Among the places mentioned in the Mahabharata, excavations have been carried out at Hastinapura and Ahichchhatra some years back. Mathura was excavated during the last four seasons.

These excavations provided employment opportunities to the local people who were employed in large numbers according to necessity on various types of work such as digging, recording and surveying.

Break-up Price of DDA Flats

771. SHRI T. S. NEGI: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to refer to the replies given to Unstarred Question Nos. 3144

on 11th July, 1977 and 251 on 5th December, 1977 and state:

(a) whether the required information has since been collected and if so, the details thereof;

(b) whether the information sought for in parts (a) to (c) of Unstarred Question No. 3144 referred to above is not determined prior to the allotment of the flats; and

(c) if the information has not been collected so far, the reasons therefor?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir. The details are furnished in statement laid on the Table of the House. [Placed in Library See No. LT-1620/78]

(b) Disposal cost of the flats is determined prior to the allotment in accordance with the policy of the Delhi Development Authority at the time of allotment.

(c) Does not arise.

Marine Fishery in Andaman and Nicobar

772. SHRI PADMACHARAN SAMANTASINERA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government are aware that in Andaman and Nicobar the Marine Fisheries have more potentiality;

(b) if so, what action Government have taken for the development of fisheries in that area; and

(c) the amount of funds provided for that purpose?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Yes, Sir.

(b) Based on the report of a Technical Study Team and the recommenda-